



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No.103-6/2019-NSL-II

Date: 8th July 2019

To
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: DoT's back-reference on Recommendations on 'Auction of Spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz bands dated 1st August 2018' – reg.

Ref.: Letter No. L-14010/01/2019-NTG dated 1st July 2019

Through the above referred letter, DoT had referred back TRAI's recommendations on 'Auction of Spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz bands dated 1st August 2018' with their comments / observations for considered opinion in accordance with the provisions of Section 11 of TRAI Act 1997, as amended.

2. TRAI, after due deliberations, has finalized its response which is enclosed herewith.
3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in.

This letter issues with the approval of the Authority.

Encl: As above


(S.K. Gupta)
Secretary, TRAI
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